

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.74(MAH)/2015
CA No.

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 31.01.2017

NAME OF THE PARTIES: Mr. Vinod Muktinath Sharma

V/s.
M/s. Sharma Realty Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398, 58,59 of the Companies Act
1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
6.	Adv. Pravin V. Kamble for Respondents		<u>Pravin</u>

1. Mr. Pratnad Paranjape Advocate for
Petitioner

2. Mr. Atshay Udeshi Advocate for
Petitioner

M/s Sanjay Udeshi & Co.
Advocates for Petitioner.

ORDER

CP No.74/397-398/NCLT/MB/MAH/2015

1. The Learned Representatives of both the sides are present.

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2. It is informed that the father of Petitioner (Respondent No.2) has expired and due to the said reason the matter is required to be adjourned.
3. By consent this matter is now to be listed on **15th March, 2017**. Date is duly communicated.

Sd/-

M.K. SHRAWAT.
MEMBER (JUDICIAL)

31st January, 2017.